

DEMANDS FOR GRANTS ON ACCOUNT*, 1964-65

Mr. Speaker: Now, we will take up the Demands for Grants on Account. I will put it to the vote of the House straight. The question is:

"That the respective sums not exceeding the amounts shown in the third column of the order paper, be granted to the President on account, for or towards defraying the charges during the year ending on the 31st day of March, 1964, in respect of the heads of demands entered in the second column thereof against Demands Nos. 1 to 146."

The motion was adopted.

[The motions for Demands for Grants on Account which were adopted by the Lok Sabha are reproduced below—Ed.]

DEMAND NO. 1—MINISTRY OF COMMUNITY DEVELOPMENT AND COOPERATION

"That a sum not exceeding Rs. 2,40,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Ministry of Community Development and Cooperation'."

DEMAND NO. 2—COMMUNITY DEVELOPMENT PROJECTS, NATIONAL EXTENSION SERVICE AND CO-OPERATION

"That a sum not exceeding Rs. 47,54,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Community Development Projects, National Extension Service and Co-operation'."

DEMAND NO. 3—MINISTRY OF DEFENCE

"That a sum not exceeding Rs. 5,04,000 be granted to the

President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Ministry of Defence'."

DEMAND NO. 4—DEFENCE SERVICES, EFFECTIVE ARMY

"That a sum not exceeding Rs. 48,57,37,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Defence Services, Effective Army'."

DEMAND NO. 5—DEFENCE SERVICES, EFFECTIVE NAVY

"That a sum not exceeding Rs. 1,92,88,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Defence Services, Effective Navy'."

DEMAND NO. 6—DEFENCE SERVICES, EFFECTIVE AIR-FORCE

"That a sum not exceeding Rs. 10,38,42,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Defence Services, Effective Air-Force'."

DEMAND NO. 7—DEFENCE SERVICES, NON-EFFECTIVE

"That a sum not exceeding Rs. 1,82,50,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Defence Services, Non-Effective'."

DEMAND NO. 8—MINISTRY OF EDUCATION

"That a sum not exceeding Rs. 7,19,000 be granted to the

*Moved with the recommendation of the President.

President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Ministry of Education'."

DEMAND No. 9—EDUCATION

"That a sum not exceeding Rs. 3,04,81,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Education'."

DEMAND No. 10—ARCHAEOLOGY

"That a sum not exceeding Rs. 10,69,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Archaeology'."

DEMAND No. 11—SURVEY OF INDIA

"That a sum not exceeding Rs. 34,67,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Survey of India'."

DEMAND No. 12—BOTANICAL SURVEY

"That a sum not exceeding Rs. 2,36,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Botanical Survey'."

DEMAND No. 13—ZOOLOGICAL SURVEY

"That a sum not exceeding Rs. 2,16,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Zoological Survey'."

DEMAND No. 14—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF EDUCATION

"That a sum not exceeding Rs. 98,42,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Ministry of Education'."

DEMAND No. 15—TRIBAL AREAS

"That a sum not exceeding Rs. 1,32,18,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Tribal Areas'."

DEMAND No. 16—EXTERNAL AFFAIRS

"That a sum not exceeding Rs. 1,54,54,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'External Affairs'."

DEMAND No. 17—DADRA AND NAGAR HAVELI AREA

"That a sum not exceeding Rs. 1,56,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Dadra and Nagar Haveli Area'."

DEMAND No. 18—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF EXTERNAL AFFAIRS

"That a sum not exceeding Rs. 65,10,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Ministry of External Affairs'."

DEMAND NO. 19—MINISTRY OF FINANCE

"That a sum not exceeding Rs. 18,52,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Ministry of Finance'."

DEMAND NO. 20—CUSTOMS

"That a sum not exceeding Rs. 38,64,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Customs'."

DEMAND NO. 21—UNION EXCISE DUTIES

"That a sum not exceeding Rs. 92,86,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Union Excise Duties'."

DEMAND NO. 22—TAXES ON INCOME INCLUDING CORPORATION TAX ETC.

"That a sum not exceeding Rs. 65,64,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Taxes on Income including Corporation Tax etc.'"

DEMAND NO. 23—STAMPS

"That a sum not exceeding Rs. 26,54,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Stamps'."

DEMAND NO. 24—AUDIT

"That a sum not exceeding Rs. 1,16,32,000 be granted to the

President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Audit'."

DEMAND NO. 25—CURRENCY AND COINAGE

"That a sum not exceeding Rs. 80,99,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Currency and Coinage'."

DEMAND NO. 26—MINT

"That a sum not exceeding Rs. 22,06,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Mint'."

DEMAND NO. 27—KOLAR GOLD MINES

"That a sum not exceeding Rs. 42,95,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Kolar Gold Mines'."

DEMAND NO. 28—PENSIONS AND OTHER RETIREMENT BENEFITS

"That a sum not exceeding Rs. 98,09,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Pensions and other Retirement Benefits'."

DEMAND NO. 29—TERRITORIAL AND POLITICAL PENSIONS

"That a sum not exceeding Rs. 1,82,000 be granted to the

President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Territorial and Political Pensions'."

DEMAND No. 30—OPIUM

"That a sum not exceeding Rs. 2,36,39,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Opium'."

DEMAND No. 31—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF FINANCE

"That a sum not exceeding Rs. 13,48,33,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Ministry of Finance'."

DEMAND No. 32—PLANNING COMMISSION

"That a sum not exceeding Rs. 9,22,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Planning Commission'."

DEMAND No. 33—GRANTS-IN-AID TO STATE AND UNION TERRITORY GOVERNMENTS

"That a sum not exceeding Rs. 18,24,24,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Grants-in-aid to State and Union Territory Governments'."

DEMAND No. 34—MISCELLANEOUS ADJUSTMENTS BETWEEN THE CENTRAL AND STATE AND UNION TERRITORY GOVERNMENTS

"That a sum not exceeding Rs. 2,35,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Miscellaneous Adjustments between the Central and State and Union Territory Governments'." 'Forest'."

DEMAND No. 35—PRE-PARTITION PAYMENTS

"That a sum not exceeding Rs. 1,24,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Pre-partition Payments'."

DEMAND No. 36—MINISTRY OF FOOD AND AGRICULTURE

"That a sum not exceeding Rs. 7,07,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Ministry of Food and Agriculture'."

DEMAND No. 37—AGRICULTURE

"That a sum not exceeding Rs. 36,37,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Agriculture'."

DEMAND No. 38—AGRICULTURAL RESEARCH

"That a sum not exceeding Rs. 56,20,000 be granted to the President, *on account, for or towards defraying* the charges during

the year ending on the 31st day of March, 1965, in respect of 'Agricultural Research'."

DEMAND No. 39—ANIMAL HUSBANDRY

"That a sum not exceeding Rs. 9,41,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Animal Husbandry'."

DEMAND No. 40—FOREST

"That a sum not exceeding Rs. 10,41,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'forest'."

DEMAND No. 41—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF FOOD AND AGRICULTURE

"That a sum not exceeding Rs. 1,55,32,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Ministry of Food and Agriculture'."

DEMAND No. 42—MINISTRY OF HEALTH

"That a sum not exceeding Rs. 1,90,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Ministry of Health'."

DEMAND No. 43—MEDICAL AND PUBLIC HEALTH

"That a sum not exceeding Rs. 1,03,93,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Medical and Public Health'."

DEMAND No. 44—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF HEALTH

"That a sum not exceeding Rs. 7,93,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Ministry of Health'."

DEMAND No. 45—MINISTRY OF HOME AFFAIRS

"That a sum not exceeding Rs. 37,78,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Ministry of Home Affairs'."

DEMAND No. 46—CABINET

"That a sum not exceeding Rs. 3,82,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Cabinet'."

DEMAND No. 47—ZONAL COUNCILS

"That a sum not exceeding Rs. 11,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Zonal Councils'."

DEMAND No. 48—ADMINISTRATION OF JUSTICE

"That a sum not exceeding Rs. 26,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Administration of Justice'."

DEMAND No. 49—POLICE

"That a sum not exceeding Rs. 1,21,99,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Police'."

DEMAND No. 50—CENSUS

"That a sum not exceeding Rs. 11,38,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Census'."

DEMAND No. 51—STATISTICS

"That a sum not exceeding Rs. 19,17,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Statistics'."

DEMAND No. 52—PRIVY PURSES AND ALLOWANCES OF INDIAN RULERS

"That a sum not exceeding Rs. 28,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Privy Purses and Allowances of Indian Rulers'."

DEMAND No. 53—DELHI

"That a sum not exceeding Rs. 1,78,72,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Delhi'."

DEMAND No. 54—ANDAMAN AND NICOBAR ISLANDS

"That a sum not exceeding Rs. 27,19,000 be granted to the

President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Andaman and Nicobar Islands'."

DEMAND No. 55—LACCADIVE, MINICOY AND AMINDIVI ISLANDS

"That a sum not exceeding Rs. 3,96,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Laccadive, Minicoy and Amindivi Islands'."

DEMAND No. 56—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF HOME AFFAIRS

"That a sum not exceeding Rs. 22,95,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Ministry of Home Affairs'."

DEMAND No. 57—MINISTRY OF INDUSTRY

"That a sum not exceeding Rs. 3,12,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Ministry of Industry'."

DEMAND No. 58—INDUSTRIES

"That a sum not exceeding Rs. 1,54,36,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Industries'."

DEMAND No. 59—SALT

"That a sum not exceeding Rs. 4,67,000 be granted to the

President, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Salt'.*"

DEMAND No. 60—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF INDUSTRY

"That a sum not exceeding Rs. 2,49,000 be granted to the President, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Ministry of Industry'.*"

DEMAND No. 61—MINISTRY OF INFORMATION AND BROADCASTING

"That a sum not exceeding Rs. 1,30,000 be granted to the President, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Ministry of Information and Broadcasting'.*"

DEMAND No. 62—BROADCASTING

"That a sum not exceeding Rs. 49,26,000 be granted to the President, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Broadcasting'.*"

DEMAND No. 63—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF INFORMATION AND BROADCASTING

"That a sum not exceeding Rs. 38,38,000 be granted to the President, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Ministry of Information and Broadcasting'.*"

DEMAND No. 64—MINISTRY OF INTERNATIONAL TRADE

"That a sum not exceeding Rs. 2,77,000 be granted to the President, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Ministry of International Trade'.*"

DEMAND No. 65—FOREIGN TRADE

"That a sum not exceeding Rs. 77,78,000 be granted to the President, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Foreign Trade'.*"

DEMAND No. 66—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF INTERNATIONAL TRADE

"That a sum not exceeding Rs. 26,63,000 be granted to the President, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Ministry of International Trade'.*"

DEMAND No. 67—MINISTRY OF IRRIGATION AND POWER

"That a sum not exceeding Rs. 2,15,000 be granted to the President, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Ministry of Irrigation and Power'.*"

DEMAND No. 68—MULTIPURPOSE RIVER SCHEMES

"That a sum not exceeding Rs. 16,00,000 be granted to the President, *on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Multipurpose River Schemes'.*"

DEMAND No. 69—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF IRRIGATION AND POWER

"That a sum not exceeding Rs. 75,11,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Ministry of Irrigation and Power'."

DEMAND No. 70—MINISTRY OF LABOUR AND EMPLOYMENT

"That a sum not exceeding Rs. 2,46,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Ministry of Labour and Employment'."

DEMAND No. 71—CHIEF INSPECTORS OF MINES

"That a sum not exceeding Rs. 2,90,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Chief Inspectors of Mines'."

DEMAND No. 72—LABOUR AND EMPLOYMENT

"That a sum not exceeding Rs. 94,00,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Labour and Employment'."

DEMAND No. 73—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF LABOUR AND EMPLOYMENT

"That a sum not exceeding Rs. 1,24,000 be granted to the President, *on account, for or towards defraying* the charges dur-

ing the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Ministry of Labour and Employment'."

DEMAND No. 74—MINISTRY OF LAW

"That a sum not exceeding Rs. 3,84,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Ministry of Law'."

DEMAND No. 75—ELECTIONS

"That a sum not exceeding Rs. 7,16,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Elections'."

DEMAND No. 76—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF LAW

"That a sum not exceeding Rs. 18,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Ministry of Law'."

DEMAND No. 77—MINISTRY OF PETROLEUM AND CHEMICALS

"That a sum not exceeding Rs. 1,47,000 be granted to the President, *on account, for or towards defraying* the charges during the year ending on the 31st day of March, 1965, in respect of 'Ministry of Petroleum and Chemicals'."

DEMAND No. 78—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF PETROLEUM AND CHEMICALS

"That a sum not exceeding Rs. 7,92,000 be granted to the

President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Ministry of Petroleum and Chemicals'."

**DEMAND No. 79—MINISTRY OF STEEL,
MINES AND HEAVY ENGINEERING**

"That a sum not exceeding Rs. 3,43,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Ministry of Steel, Mines and Heavy Engineering'."

DEMAND No. 80—GEOLOGICAL SURVEY

"That a sum not exceeding Rs. 29,53,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Geological Survey'."

**DEMAND No. 81—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF STEEL,
MINES AND HEAVY ENGINEERING**

"That a sum not exceeding Rs. 3,19,40,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Ministry of Steel, Mines and Heavy Engineering'."

DEMAND No. 82—MINISTRY OF TRANSPORT

"That a sum not exceeding Rs. 8,85,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Ministry of Transport'."

DEMAND No. 83—METEOROLOGY

"That a sum not exceeding Rs. 22,34,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Meteorology'."

DEMAND No. 84—CENTRAL ROAD FUND

"That a sum not exceeding Rs. 36,71,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Central Road Fund'."

**DEMAND No. 85—COMMUNICATIONS
(INCLUDING NATIONAL HIGHWAYS)**

"That a sum not exceeding Rs. 63,86,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Communications (including National Highways)'."

DEMAND No. 86—MERCANTILE MARINE

"That a sum not exceeding Rs. 10,79,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Mercantile Marine'."

**DEMAND No. 87—LIGHTHOUSES AND
LIGHTSHIPS**

"That a sum not exceeding Rs. 9,11,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Lighthouses and Lightships'."

DEMAND No. 88—AVIATION

"That a sum not exceeding Rs. 58,68,000 be granted to the

President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Aviation'."

DEMAND NO. 89—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF TRANSPORT

"That a sum not exceeding Rs. 25,61,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Ministry of Transport'."

DEMAND NO. 90—MINISTRY OF WORKS, HOUSING AND REHABILITATION

"That a sum not exceeding Rs. 3,89,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Ministry of Works, Housing and Rehabilitation'."

DEMAND NO. 91—PUBLIC WORKS

"That a sum not exceeding Rs. 2,81,68,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Public Works'."

DEMAND NO. 92—STATIONERY AND PRINTING

"That a sum not exceeding Rs. 96,22,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Stationery and Printing'."

DEMAND NO. 93—EXPENDITURE ON DISPLACED PERSONS

"That a sum not exceeding Rs. 70,44,000 be granted to the

President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1955, in respect of 'Expenditure on Displaced Persons'."

DEMAND NO. 94—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF WORKS, HOUSING AND REHABILITATION

"That a sum not exceeding Rs. 7,55,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Ministry of Works, Housing and Rehabilitation'."

DEMAND NO. 95—DEPARTMENT OF ATOMIC ENERGY

"That a sum not exceeding Rs. 1,61,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Department of Atomic Energy'."

DEMAND NO. 96—ATOMIC ENERGY RESEARCH

"That a sum not exceeding Rs. 83,11,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Atomic Energy Research'."

DEMAND NO. 97—DEPARTMENT OF PARLIAMENTARY AFFAIRS

"That a sum not exceeding Rs. 30,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Department of Parliamentary Affairs'."

DEMAND No. 98—DEPARTMENT OF POSTS AND TELEGRAPHS

"That a sum not exceeding Rs. 82,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Department of Posts and Telegraphs'."

DEMAND No. 99—OVERSEAS COMMUNICATIONS SERVICES

"That a sum not exceeding Rs. 13,23,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Overseas Communications Services'."

DEMAND No. 100—POSTS AND TELEGRAPHS (WORKING EXPENSES)

"That a sum not exceeding Rs. 10,31,43,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Posts and Telegraphs (Working Expenses)'."

DEMAND No. 101—POSTS AND TELEGRAPHS DIVIDEND TO GENERAL REVENUES AND APPROPRIATIONS TO RESERVE FUNDS

"That a sum not exceeding Rs. 1,00,90,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Posts and Telegraphs Dividend to General Revenues and Appropriation to Reserve Funds'."

DEMAND No. 102—OTHER REVENUE EXPENDITURE OF THE DEPARTMENT OF POSTS AND TELEGRAPHS

"That a sum not exceeding Rs. 2,21,000 be granted to the

President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Department of Posts and Telegraphs'."

DEMAND No. 103—DEPARTMENT OF SUPPLY

"That a sum not exceeding Rs. 4,29,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Department of Supply'."

DEMAND No. 104—SUPPLIES AND DISPOSALS

"That a sum not exceeding Rs. 29,48,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Supplies and Disposals'."

DEMAND No. 105—OTHER REVENUE EXPENDITURE OF THE DEPARTMENT OF SUPPLY

"That a sum not exceeding Rs. 87,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Department of Supply'."

DEMAND No. 106—DEPARTMENT OF TECHNICAL DEVELOPMENT

"That a sum not exceeding Rs. 26,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Department of Technical Development'."

DEMAND No. 107—OTHER REVENUE EXPENDITURE OF THE DEPARTMENT OF TECHNICAL DEVELOPMENT

"That a sum not exceeding Rs. 3,71,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of the Department of Technical Development'."

DEMAND No. 108—LOK SABHA

"That a sum not exceeding Rs. 8,84,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Lok Sabha'."

DEMAND No. 109—OTHER REVENUE EXPENDITURE OF LOK SABHA

"That a sum not exceeding Rs. 45,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Revenue Expenditure of Lok Sabha'."

DEMAND No. 110—RAJYA SABHA

"That a sum not exceeding Rs. 3,77,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Rajya Sabha'."

DEMAND No. 111—SECRETARIAT OF THE VICE-PRESIDENT

"That a sum not exceeding Rs. 18,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of

'Secretariat of the Vice-President'."

DEMAND No. 112—CAPITAL OUTLAY OF THE MINISTRY OF COMMUNITY DEVELOPMENT AND CO-OPERATION

"That a sum not exceeding Rs. 1,17,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay of the Ministry of Community Development and Co-operation'."

DEMAND No. 113—DEFENCE CAPITAL OUTLAY

"That a sum not exceeding Rs. 11,74,58,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Defence Capital Outlay'."

DEMAND No. 114—CAPITAL OUTLAY OF THE MINISTRY OF EDUCATION

"That a sum not exceeding Rs. 46,67,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay of the Ministry of Education'."

DEMAND No. 115—CAPITAL OUTLAY OF THE MINISTRY OF EXTERNAL AFFAIRS

"That a sum not exceeding Rs. 13,75,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay of the Ministry of External Affairs'."

DEMAND No. 116—CAPITAL OUTLAY OF THE INDIA SECURITY PRESS

"That a sum not exceeding Rs. 1,63,000 be granted to the

President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay on the India Security Press'."

DEMAND No. 117—CAPITAL OUTLAY ON CURRENCY AND COINAGE

"That a sum not exceeding Rs. 96,73,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay on Currency and Coinage'."

DEMAND No. 118—CAPITAL OUTLAY ON MINTS

"That a sum not exceeding Rs. 2,76,000 be granted to the President on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay on Mints'."

DEMAND No. 119—CAPITAL OUTLAY ON KOLAR GOLD MINES

"That a sum not exceeding Rs. 6,71,000 be granted to the President on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay on Kolar Gold Mines'."

DEMAND No. 120—COMMUTED VALUE PENSIONS

"That a sum not exceeding Rs. 10,32,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Commuted Value Pensions'."

DEMAND No. 121—OTHER CAPITAL OUTLAY OF THE MINISTRY OF FINANCE

"That a sum not exceeding Rs. 14,85,62,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Capital Outlay of the Ministry of Finance'."

DEMAND No. 122—CAPITAL OUTLAY ON GRANTS TO STATE AND UNION TERRITORY GOVERNMENTS FOR DEVELOPMENT

"That a sum not exceeding Rs. 2,35,17,000 be granted to the President on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay on Grants to State and Union Territory Governments for Development'."

DEMAND No. 123—LOANS AND ADVANCES BY THE CENTRAL GOVERNMENT

"That a sum not exceeding Rs. 26,17,73,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Loans and Advances by the Central Government'."

DEMAND No. 124—CAPITAL OUTLAY ON FORESTS

"That a sum not exceeding Rs. 16,000 be granted to the President on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay on Forests'."

DEMAND No. 125—PURCHASE OF FOOD GRAINS

"That a sum not exceeding Rs. 31,34,00,000 be granted to the

President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Purchase of Foodgrains'."

DEMAND NO. 126—OTHER CAPITAL OUTLAY OF THE MINISTRY OF FOOD AND AGRICULTURE

"That a sum not exceeding Rs. 6,14,00,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Capital outlay of the Ministry of Food and Agriculture'."

DEMAND NO. 127—CAPITAL OUTLAY OF MINISTRY OF HEALTH

"That a sum not exceeding Rs. 90,30,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay of the Ministry of Health'."

DEMAND NO. 128—CAPITAL OUTLAY OF THE MINISTRY OF HOME AFFAIRS

"That a sum not exceeding Rs. 6,31,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay of the Ministry of Home Affairs'."

DEMAND NO. 129—CAPITAL OUTLAY OF THE MINISTRY OF INDUSTRY

"That a sum not exceeding Rs. 26,03,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay of the Ministry of Industry'."

DEMAND NO. 130—CAPITAL OUTLAY OF THE MINISTRY OF INFORMATION AND BROADCASTING

"That a sum not exceeding Rs. 17,56,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay of the Ministry of Information and Broadcasting'."

DEMAND NO. 131—CAPITAL OUTLAY OF THE MINISTRY OF INTERNATIONAL TRADE

"That a sum not exceeding Rs. 5,00,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay of the Ministry of International Trade'."

DEMAND NO. 132—CAPITAL OUTLAY ON MULTI-PURPOSE RIVER SCHEMES

"That a sum not exceeding Rs. 87,89,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay on Multipurpose River Schemes'."

DEMAND NO. 133—OTHER CAPITAL OUTLAY OF THE MINISTRY OF IRRIGATION AND POWER

"That a sum not exceeding Rs. 77,89,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Capital Outlay of the Ministry of Irrigation and Power'."

DEMAND NO. 134—CAPITAL OUTLAY OF THE MINISTRY OF LABOUR AND EMPLOYMENT

"That a sum not exceeding Rs. 31,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay of the Ministry of Labour and Employment'."

day of March, 1965, in respect of 'Capital Outlay on Roads'."

DEMAND NO. 138—CAPITAL OUTLAY ON PORTS

"That a sum not exceeding Rs. 22,20,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay on Ports'."

DEMAND NO. 135—CAPITAL OUTLAY OF THE MINISTRY OF PETROLEUM AND CHEMICALS

"That a sum not exceeding Rs. 4,29,45,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay of the Ministry of Petroleum and Chemicals'."

DEMAND NO. 139—CAPITAL OUTLAY ON CIVIL AVIATION

"That a sum not exceeding Rs. 41,21,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay on Civil Aviation'."

DEMAND NO. 136—CAPITAL OUTLAY OF THE MINISTRY OF STEEL, MINES AND HEAVY ENGINEERING

"That a sum not exceeding Rs. 11,48,90,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay of the Ministry of Steel, Mines and Heavy Engineering'."

DEMAND NO. 140—OTHER CAPITAL OUTLAY OF THE MINISTRY OF TRANSPORT

"That a sum not exceeding Rs. 57,34,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Capital Outlay of the Ministry of Transport'."

DEMAND NO. 141—CAPITAL OUTLAY ON PUBLIC WORKS

"That a sum not exceeding Rs. 78,77,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay on Public Works'."

DEMAND NO. 137—CAPITAL OUTLAY ON ROADS

"That a sum not exceeding Rs. 4,97,58,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st

DEMAND NO. 142—DELHI CAPITAL OUTLAY

"That a sum not exceeding Rs. 2,05,76,000 be granted to the

President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Delhi Capital Outlay'."

President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Capital Outlay of the Department of Posts and Telegraphs'."

DEMAND No. 143—OTHER CAPITAL OUTLAY OF THE MINISTRY OF WORKS, HOUSING AND REHABILITATION

"That a sum not exceeding Rs. 71,83,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Other Capital Outlay of the Ministry of Works, Housing and Rehabilitation'."

DEMAND No. 144—CAPITAL OUTLAY OF THE DEPARTMENT OF ATOMIC ENERGY

"That a sum not exceeding Rs. 1,65,14,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay of the Department of Atomic Energy'."

DEMAND No. 145—CAPITAL OUTLAY ON POSTS AND TELEGRAPHS (NOT MET FROM REVENUES)

"That a sum not exceeding Rs. 3,50,33,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1965, in respect of 'Capital Outlay on Posts and Telegraphs (Not met from Revenues)'."

DEMAND No. 146—OTHER CAPITAL OUTLAY OF THE DEPARTMENT OF POSTS AND TELEGRAPHS

"That a sum not exceeding Rs. 3,83,000 be granted to the

APPROPRIATION (VOTE ON ACCOUNT) BILL,* 1964

The Minister of Finance (Shri T. T. Krishnamachari): Sir, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1964-65.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1964-65."

The motion was adopted.

Shri T. T. Krishnamachari: Sir, I introduce the Bill.

Sir, I beg to move:†

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1964-65 be taken into consideration."

Mr. Speaker: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1964-65 be taken into consideration."

The motion was adopted.

*Published in Gazette of India Extraordinary, Part III, section 2, dated 10-3-1964.

†Introduced/moved with the recommendation of the President.